

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.260  
TP 91 of 2016(CP 14 of 2015)

**Proceedings under Section 397-398 of Co. Act, 1956**

**IN THE MATTER OF:**

Gaurav Soni & Ors

.....Applicant

V/s

Chamunda Pharma Machineries Pvt Ltd & Ors

.....Respondent

**Order delivered on: 25/04/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**

**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant

: Mr. Arjun Sheth, Adv.

For the Respondent

: None present for R-1

Mr. Rohan Shah for Respondent no. 6

Mr. Kaiona Chatriapthi, Adv. for Mr. Rushabh Shah for

Respondent no. 2-5

**ORDER**

Respondents are directed to file financial statement.

List for further consideration on 25.07.2024.

-Sd-

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**